
**Naresh Bansal S/o. Sh. R.D. Bansal & Anr Vs M/s Omaxe Ltd Through Its
Managing Director**

Appeal Execution No. 246 Of 2023

Court: National Consumer Disputes Redressal Commission

Date of Decision: Nov. 19, 2024

Acts Referred:

Consumer Protection Act, 2019 " Section 73

Hon'ble Judges: Subhash Chandra, Presiding Member; Dr. Sadhna Shanker, Member

Bench: Division Bench

Advocate: Varun Dhingra, Devashish, Siddharth, Tarun Sharma, Manek Sharma, A. R. Pawan Aggarwal

Final Decision: Disposed Of

Judgement